

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.445/2001

Monday this the 28th day of May, 2001

CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN
HON'BLE MR. T.N.T. NAYAR, ADMINISTRATIVE MEMBER

P.Kamalasanan,
Assistant Engineer (Electrical)
Kochi Central Electrical Division,
Central Public Works Department,
Kochi residing at GPRA
Quarters No.Dl, Block.2.
Kakkanad,Ernakulam Dist.

...Applicant

(By Advocate Mr. TCG Swamy)

V.

1. Union of India, represented by the
Secretary to the Govt. of India,
Ministry of Urban Development,
New Delhi.

2. The Director General of Works,
Central Public Works Department,
Nirman Bhavan, New Delhi.

3. Sri TB Karimani,
Executive Engineer (Electrical)
Hyderabad Central Electrical Div.No.1
Central Public Works Department,
Hyderabad.

...Respondents

(By Advocate Mr. R.Madanan Pillai)

The application having been heard on 28.5.2001, the
Tribunal on the same day delivered the following:

O R D E R
HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

The applicant is aggrieved by not considering
him for promotion at the time when his junior third
respondent was promoted on adhoc basis by the impugned
order dated 9.10.98. As this application challenging
the impugned order has been filed beyond the period of

contd.....

limitation provided for in the Administrative Tribunals Act and as the Miscellaneous Application for condonation of delay in filing this application has been dismissed as time barred, this application is rejected under Section 19(3) of the Administrative Tribunals Act.

Dated the 28th day of May, 2001

T.N.T. NAYAR
ADMINISTRATIVE MEMBER

(s)

A.V. HARIDASAN
VICE CHAIRMAN